

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 22  
IA No. 73/JPR/2020  
In  
CP No. 56/241-242/JPR/2020  
Under Section 241-242 of  
Companies Act, 2013

**In the matter of:**

**Udai Singh Meena**

**.... Petitioner/Applicant**

**Versus**

**Next Door Learning Solutions Pvt. Ltd. & Ors.**

**... Respondents**

**Coram: HON'BLE MR. AJAY KUMAR VATSAVAYI, JUDICIAL MEMBER  
HON'BLE MR. K.K. VOHRA, TECHNICAL MEMBER**

**ORDER**

List on 05.10.2021.

-Sd-  
(K.K. Vohra)  
Technical Member

August 12, 2021

-Sd-  
(Ajay Kumar Vatsavayi)  
Judicial Member